

in backward areas. The Department of Electronics is keeping in constant touch with various State Governments through officers specially designated for this purpose so as to advise and assist in the total planning of the growth of Electronics in the various states as well as in the establishment of individual projects.

**LOSS TO LIFE AND PROPERTY DUE
TO MULKI TROUBLE IN ANDHRA
PRADESH AND MYSORE**

190. SHRI DWIJENDRALAL SEN
GUPTA:

SHRI SUHRID MULLICK
CHOUDHURY: SHRI
SALIL KUMAR
GANGULI: SHRIMATI SAVITA
BEHEN: SHRI GANESHI LAL
CHAUDHARY: SHRI O. P.
TYAGI: SHRI P. S. PATIL: SHRI
THILLAI VILLALAN;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the extent of loss of life and public property in the wake of Mulki Rules trouble in Andhra Pradesh and Mysore; and

(b) whether Government propose to reconsider its decision taken earlier in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information received from the Government of Andhra Pradesh, 68 persons have been killed in the disturbances connected with the Mulki Rules agitation in the State, so far. The value of loss of property is being ascertained. Information from the Government of Mysore is awaited.

(b) Government are most anxious to bring about an expeditious return to normalcy and satisfactory solutions to the problems agitating the minds of the people of Andhra Pradesh.

191. [Transferred to the 6th March, 1973].

**STARTING OF SMALL INDUSTRIAL
UNITS BY GOVERNMENT**

192. SHRI SITARAM KESRI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have decided to launch two lakh small industrial units with a view to providing jobs to the unemployed in the country;

(b) if so, the sectors in which the units would be started; and

(c) the area in which the new units would be launched?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (c) The proposal drawn up by the Small Scale Industries Development Organisation envisages possibilities for creation of 2 lakh new units during the Fifth Five Year Plan period in the Rural Industries Project areas, Backward areas and other Growth Centres. (

(b) Sector-wise details are being worked out.

193. [Transferred to the 27th February, 1973].

**COMMITTEE TO SCRUTINISE PRO-
POSALS INVOLVING FOREIGN
COLLABORATIONS**

194. SHRI KOTA PUNNAIAH:
SHRI N. JOSEPH:
SHRI V. R. PARASHAR;
SHRIMATI VIDYAWATI
CHATURVEDI: SHRI A.
G. KULKARNI: SHRIMATI
SATYAVATI
DANG: SHRI KRISHAN
KANT: SHRI S. B. BOBDEY;

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government propose to appoint a Committee to scrutinise

foreign collaboration proposals to eliminate repetitive collaborations; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) Government's policy in regard to foreign collaboration takes into account the need to avoid repetitive import of technology. This policy is constantly kept under review. The National Committee on Science and Technology and its panels are also engaged in the study of problems of indigenous technological development and its utilisation. One of its panels is currently examining the Governments guidelines for foreign collaboration.

AGRO-INDUSTRIES IN RURAL AREAS

195. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the names of places in rural areas in the country where Agro-in-

dustries have been established during the last 2 years, year-wise;

(b) the progress achieved in each case; and

(c) the names of the places where Government propose to set up such industries in the near future.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c) The term 'agro-industries' covers a very wide range of industries based on agricultural produce or engaged in manufacturing agricultural inputs e.g. textiles, sugar rice milling, handlooms and power-looms, food and fruit processing, agricultural machinery (tractors, power tillers and pumping sets), agricultural implements etc. The industries could be in a cottage, small, medium or large scale sectors. The development of a very large number of agro-industries is the responsibility of the State Governments. In view of the wide range covered and of their wide dispersal throughout the country, information about the names of places where agro-industries have been started in rural areas throughout the country is not available. However, figures of Industrial licences granted for agro-industries in the past few years are enclosed.

Industry	No. of Industrial Licences granted during			
	1969	1970	1971	1972 (Till 2-12-72)
Agricultural Machinery	4	4	4	9
Fertilizers	3	10	10	5
Textiles	50	23	23	18
Sugar	10	36	5	16
Fermentation	..	2	3	3
Food processing	11	19	12	49
Vegetable oils and Vanaspati	4	38	58	4